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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 12th April, 2024

## NOTICE

Please take notice that the following matters in Chennai Bench will not be taken up today. The next date of hearing is indicated below.

S.No	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	Review Appln No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	12.04.2024	22.04.2024
2	Comp App (AT) (CH) (Ins) No. 98/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr. <b>WITH</b>	12.04.2024	24.04.2024
3	Comp App (AT) (CH) (Ins) No.109/2022	Sheena Adarsh Vs The Punjab National Bank & Anr. <b>WITH</b>	12.04.2024	24.04.2024
4	Comp App (AT) (CH) (Ins) No.9/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors. <b>WITH</b>	12.04.2024	24.04.2024
5	Comp App (AT) (CH) (Ins) No.01/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	12.04.2024	24.04.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench